3

[Shri P. Rajagopal Naidu]

Matters under

This year, the rains failed and the agriculturists are not able to sow the ground nut even. If rains do not come within a month, even the standing crops will fail. At present, the agricultural labourers are not able to get work and their condition is becoming precarious.

Only old schemes under Food for Work scheme are being continued and new works are not taken up, due to paucity of food-grains sent by the Central Government. Unless the Quota of foodgrains under special Plan is increased with specific instructions to the A.P. state Government to spend them is Ray laseema for taking up new works, it will be very difficult to protect the agricultural workers in that area.

(ii) NEED FOR NATIONALISATION OF KUMA-RDUVI. ENGINEERING WORKS, DHANBAD.

SHRI A. K. ROY (Dhanbad). We are shocked to know that the Kumarduvi Engineering Works, One of the leading engineering units of the country, employing some 4000 workmen, is being handed over to a monopoly house, TISCO. This concern was previously owned by Bird & Co. and later it was transferred to Helgers Group Company.

The factory was lying closed since July 1979 due to the mismanagement and draining of its working capital with the result, the old company had to undrgo liquidation and the factory was placed under the receivership of Allahabad Bank by the order of the Calcutta High Court.

At the time of closure the Kumarduvi Enneering Works was indebted to Allahabad bank about Rs. 8/-crores. State Bank of Bihar about Rs. 2/-crores and the workmen in the form of Provident Fund, carned wages etc, Some Rs. 14 lakhs.

Since July 1979, the workmen are in peaceful satyagraha demanding nationalisation of the company and reopenin it. Serval discusssions were held between the Allahabad Bank Government of Bihar and the Central Government in this connection.

The matter was raised in the Parliament on March 26, in the form of Unstarred Question No. 1699 and then again in the form of Calling Attention Notice and on both the occasions the Minister of Industry assured the House to reopen the factory within the shortest possible time under some public sector management.

In this case several alternatives were also open to the Government. It could reopen the factory under its direct management as the case of Swadeshi Cotton Mill of Kanpur during the Janata Government or the factory could be placed under the mangement of Coal India Limited or TISCO, Already

operating in the area. But to our great dismay we have come to know that this important Engineering concern is being handed over to the TISCO already a formidable monopoly House even circumventing the provision of MRTP Act and in contravention of the professed economic policy followed so far. So this handing over of the Kumarduvi Engincering Works from its present possenssion of Allahabad Bank to the TISCO not only constitutes a breach of commitment to the House but also a betrayal of the policy of the Government apart from disappointing the workers so long agitating for the take over of the Company by the Government.

(iii) REPORTED TENSE SITUATION IN FARIDA-BAD DUE TO DISCONTENTMENT AMONG INDUSTRIAL WORKERS.

श्री राम विलास पासवान : (हाजीपुर) । फरीदाबाद में मजदूर ग्रसंतोष के कारण स्थिति बड़ी तानवपूर्ण है । लगभग 10,000 मजद्र फरीदाबाद में ट्रेडयुनियन में सिक्रिय रूप से भाग लेने के कारण विभिन्न उद्योगों से निकाल दिये गये हैं श्रीर वे फरीदाबाद मे रोजगार पाने के लिए। मारे-मारे फिर रहे है । ईस्ट इण्डिया काटन मिल, जिसके लगभग 3200 मजदूर पिछले वर्ष 23 जलाई 79 को फैक्टरी से बाहर निकाल दिये गये थे, क्योंकि उन्होने एक माग-पत्र दिया था, उस के कारण 17 ग्रक्तूबर 79 को फरीदाबाद हम्रा था ग्रीर एक भयानक गोलीकाड हो गया था जिसमें दर्जनों मजदूर मारे गये थे श्रीर सैकड़ों घायल हुए थे । इसके बाद हरियाणा सरकार के प्रतिनिधि के साथ स्थानीय ट्रेड युनियन नेता स्रों के साथ एक समझौता 19-11-79 को हुन्ना या जिसमें मृतक मजदूरों के परिवारों को 10,000 (दम हजार रुपये) देने तथा विवादा-स्पद उद्योगो के मजदूरों श्रीर मेनजमेंन्ट में समझौता कराने तथा 1,000 झुग्गी-झौंपडियों में रहने वाले मजदूरों को मकान बना कर देने का समझौता किया गया था, लेकिन झभी तक सरकार ने समझौते को लागु नही किया । मैंने खुद फरीदाबाद जा कर स्थिति का ग्रध्ययन किया है। हरियाणा पुलिस उद्योगपतियों का साथ दे कर मजदूरों पर दमन करती है। झांतक का वातावरण बनाने के लिए सारे फरीदाबाद में बटालियन हरियाणा शस्त्र पुलिस तथा दो बटालियन सी० आर० पी० स्थायी तौर पर बुला ली गई है । मजदूरों को पुलिस द्वारा गलत **धौरझू**ठे मु**कदमे** लगा कर इधर-उधर के केसों में फैसाया जा रहा है। फैक्टरी द्वारा पुलिस स्रीर गुण्डों के बल पर मजदूरों पर जुल्म हाया जा रहा है।

में सरकार से अपील करता हूं कि यदि वह फरीदाबाद की विस्फोटक तथा तनावपूर्ण स्थिति को शान्त करना चाहती है, तो केन्द्र सरकार तुरन्त हस्तक्षेप करे **भौ**र :~--

1 निकाले गए मजदूरों को काम पर वापस लिया जाए ।